BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

MA No. 67 of 2024

IN

O.A. No.659 of 2023

IN THE MATTER OF:-

Ashish Rawal ....Applicant

Vs

State of U.P. & Ors ...Respondent

FILED BY

(VIBHAV MISHRA)
Advocate-on-Record
Ch. No.221, C.K. Daphtary Block,
Supreme Court of India, New Delhi.
Email-vibhavmishraoffice@gmail.com
M: 9473565666

FILED ON - 19 .03. 2025

NEW DELHI

AFFIDAVIT-IN-COMPLIANCE ON BEHALF OF RESPONDENT NO. 5 / MUNICIPAL CORPORATION GHAZIABAD

MOST RESPECTFULLY SHOWETH:

I, Vikramaditya Singh Malik, s/o Yudhvir Singh Malik, aged about 35 years, as Municipal Commissioner of Municipal Corporation of Ghaziabad, presently in New Delhi and do hereby solemnly affirm and declare as under:

NOTARY PUBLIC K. BANDANA Delhi Regn. No. 19718 Date of Expiry 26.02.2030 Govt. of India

1. I am the Municipal Commissioner of Municipal Corporation of Ghaziabad and fully conversant with the facts and circumstances of the present case and therefore competent to sign and depose the present Affidavit.

2. That in the present matter, OA was disposed off on 30.10.2023 with the directions as under: -

> *"4. Submission of Counsel for the Applicant is that now the alleged activity causing harm to the environment by Respondent No.7 is over but park is now required to be restored to its original position and necessary action for past violation and causing damaged to the park is required to be taken.*
>
> *5. Considering the surviving grievance, we are of the opinion that the necessary action be taken by Respondent No.3- Member Secretary, UPPCB. Hence, we direct Respondent No.-3, Member Secretary, UPPCB to duly consider the above grievance, carry out the spot inspection, ascertain the truthfulness of the allegations, take necessary action for restoration of the park and against the person responsible for causing damaged, if any, to the said park.*
>
> *6. Let the above exercise be completed within a period of two months from the date of receipts of copy of this order, thereafter action taken report be submitted before the Registrar General of the Tribunal within three months, if found necessary, the matter may be placed before the Court for consideration.*

NOTARY PUBLIC
K. BANDANA
Delhi
Regn. No. 19718
Date of Expiry
26.02.2030
Govt. of India

7. A copy of this order be sent to the Respondent No.3-Member Secretary, UPPCB.

8. The original application is disposed of accordingly."

3. The captioned matter was listed before this Ld. Tribunal on 27.11.2024 whereby this Ld. Tribunal was pleased to direct the Respondent No. 5 to file the affidavit in response disclosing the remedial action taken report.

4. That regarding the status of the park situated adjacent to A-46, Kadkad Model, Industrial Area, Sahibabad, Ghaziabad, U.P., the park is within the area developed by UPSIDA. In the UPSIDA master plan, the present piece of land is depicted as "open space". The status of plot adjacent to A-46, Kadkad Model, Industrial Area, Sahibabad, Ghaziabad, U.P. was clarified on 10.02.2025 in O.A. No.710 of 2023 titled Sushil Raghav Vs State of U.P. wherein UPSIDA filed its inspection report.

A copy of the inspection report by UPSIDA has been marked and Annexed here with as **Annexure-A**

NOTARY PUBLIC K. BANDANA Delhi Regn. No. 19718 Date of Expiry 26.02.2030 Govt. of India

5. That outside the park, there is a secondary collection point. Kadkad Model is a high density area the entire MSW of that area was collected at secondary collection point and then transfer to MRF

station. There is no other place for secondary collection in that area. This secondary collection point is cleaned on daily basis and Bleaching Powder is spread. Inside the park there is no collection point. The MRF center is situated 1.5 Km away from the park. The toilets in the park are connected with sewage line. The outlet which is depicted in the photograph is from the roof of the toilet meant for clearing rain water from the roof of the toilet itself. Therefore, there is no question of sewage mixing with storm water drain.

A copy of the photographs cleaning of secondary collection point outside the open space has been marked and Annexed here with as **Annexure-B**

6. Further, it is respectfully submitted that at some places damage to the walking track near boundary of the open space was observed, which has already been repaired by Respondent No.5. The walking tracks and other civil works in the open space were caused by Respondent No.5 in the financial year 2019-2020 under AMRUT-1.0 Scheme. Further, it is apparent from the records and photographs that the open space is Ram Leela Park/ Ram Leela Maidan, therefore conducting Ram Leela in the park is self- explanatory.

A copy of the report and repair work of walking track has been marked and Annexed here with as **Annexure-C**

NOTARY PUBLIC
K. BANDANA
Delhi
Regn. No. 19718
Date of Expiry
26.02.2030
Govt. of India

7. That w.e.f. 25.09.2024, all functions of Municipal Corporation in areas developed by UPSIDA are to be undertaken by UPSIDA itself and the functions of Municipal Corporation ceases to exists in those areas. The copy of the GO dated 28-10-2024 is annexed here with as **Annexure-D**

8. It is further respectfully submitted that Municipal Corporation Ghaziabad does not issue any permission for Jhoola/ Circus activities in the aforesaid open Space.

9. I state that everything stated above has been stated by me in my official capacity based on and derived from the official records maintained by the Municipal Corporation Ghaziabad in the official capacity and I state that nothing material has been concealed therefrom.

DEPONENT

Vibhav Mishra
IDENTIFIED
UP 7230/2016

19 MAR 2025

VERIFICATION

Verified at New Delhi on this 19th day of March, 2025 that the contents of the above affidavit from paragraphs 1 to __ are believed to be true and correct to the best of my knowledge and belief.

No part of it is false and nothing material has been concealed therefrom.

DEPONENT

NOTARY PUBLIC
K. BANDANA
Delhi
Regn. No. 19718
Date of Expiry
26.02.2030
Govt. of India

19 MAR 2025
ATTESTED
NOTARY PUBLIC DELHI
Govt. of India
Mob:: 9654768498

[ANNEXURE – A]

U.P. STATE INDUSTRIAL DEVELOPMENT AUTHORITY.

UPSIDA

क्षेत्रीय प्रबन्धक
उ0प्र0रा0औ0वि0प्रा0
गाजियाबाद।

कार्यालय उप–महाप्रबन्धक(सिविल)
निर्माण खण्ड–प्रथम,
भवन संख्या– ए–03, यूपीसीडा
आवासीय कालोनी, सैक्टर–16, शास्त्री
नगर, गाजियाबाद–201001
दूरभाष :–0120– 2791512
ई–मेल : cd1@upsida.co.in
GSTIN:-09AAALU1000G1ZF

संदर्भ संख्या 1325 /यूपीसीडा / डी0जी0एम0(सि0) / सी0डी0—1/गा0बाद दिनांक 10/02/25

विषय :- माननीय राष्ट्रीय हरित न्यायाधिकरण द्वारा ओ0ए0 संख्या 710/2023 सुशील राघव बनाम उत्तर प्रदेश सरकार व अन्य में पारित आदेश दिनांक 18.04.2023 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया अपने पत्र संख्या 10170 दिनांक 07.02.2025 का सन्दर्भ लेने का कष्ट करें, जिसके द्वारा चाही स्थलीय निरीक्षण की वांछित रिपोर्ट / निरीक्षण आख्या पत्र के साथ मूल रूप में संलग्न कर आवश्यक कार्यवाही हेतु भेजी जा रही है।

भवदीय

(आर.एस. यादव)
उप महाप्रबन्धक (सिविल)

Scanned with OKEN Scanner

INSPECTION REPORT OF SITE-4 SAHIBABAD GHAZIABAD			DATED : 04/02/2025
S. No.	Park Land	Encroachment/Construction Details	As per Site Visit
1.	Pak situated at A' block, right side of plot No. A-46. North side of Central Electronic Limited (CEL), behind plot No. 18. D. 16/1, D-16, D 17, D 18, D-19, D-20 and near Jhandapur village at Site IV Industrial area Sahibabad, Ghaziabad	Construction of a Waste Management Facility by the Municipal Corporation, a treated waste water tank. Undertaken last year. Other constructions involve 17 shops, 1 temple, 1 structure by the forest department, 5 factories, buildings and industries by private people	Open Space Smart mechanized Solid waste transfer station, Primary school Jhandapur 40 MLD TSTP, Over head water Tank, Nursery, forest Department, Structure Temple, 17 shop, and Some Small factories.
2.	Park situated at Site-IV industrial area just opposite to Karkarmodel village surrounded by industrial plots No. 18/43, 44, 45, E- 1, 2, 3, 4, 5, 6, and 7 and opposite to Atlas Cycles Pvt. ltd. On Solar road.	Construction of a concrete stage for organizing political rallies, cultural program, last year. Construction of an overhead/hydrant of fresh waters for fire-fighting Other construction such as two public toilet and one overhead community water tank.	Open Space Toilets, concrete stage, Over head water tank.
3.	Park situated near Bharat Electronics Ltd on the night, and 'village abadi' on the left, near Plot No M5-6 of Maharajpur village	Construction of primary school, public toilet, 25 temporary dwelling houses by local persons. A mosque is also partially encroaching on park land. Other constructions such as a dozen dwelling huts, a school, three roads, 1 temple and commercial shops have been constructed within the last 5 years	Open Space Primary school Maharajpur, Public Toilets, Shops, Temple, Some Huts, Three Roads, Mosque, some dwelling Unit.
4.	Park surrounded by Plot No. 1A, 44/12 to 4A/14 and Plot No. 7, 8,9,10 and 12 13, 14 of Karkarmodel village area.	Construction of a mobile tower with the permission of Municipal Corporation of Ghaziabad, two transformers he supplying electricity to 2- 3 industries. A part of the park has been converted as a parking area and is being card by the industries and a small portion of the park has been encroached by an Industry.	One Transformer, Park used as some space parking area, One Mobile Tower in park corner side.
5.	Park land adjacent to Plot No. 29B to 30B. 'Old Abadi'		Open Space Fully Encroachment by shops and Abadi.

Scanned with OKEN Scanner

6.	Park land adjacent to Plot No. 24A to 26A.		Open Space Fully Encroachment by shops and Abadi.
7.	Park Land near Plot No. 3A/3		No Open Space at site and in Layout.
8.	Park near Plot no. 59/2/1		Three Industrial Units are situated in open space/ park. Presently no open space found. (Plot no. 59/2/1, 59/2/2 and 59/2/3)

Scanned with OKEN Scanner

[ANNEXURE-B]

सेवा में

नगर स्वास्थ्य अधिकारी
गाजियाबाद नगर निगम

महोदय,

माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली के समक्ष योजित/निस्तारित ओ0ए0 संख्या–659/2023 अशीष रावल बनाम उ0प्र0 राज्य व अन्य में वाद प्लाट संख्या ए–46 कड़कड़ मॉडल साईट–1 औधोगिक क्षेत्र साहिबाबाद स्थित पार्क में डलने वाले कूड़े के सम्बन्ध में स्वास्थ्य विभाग से सम्बन्धित –

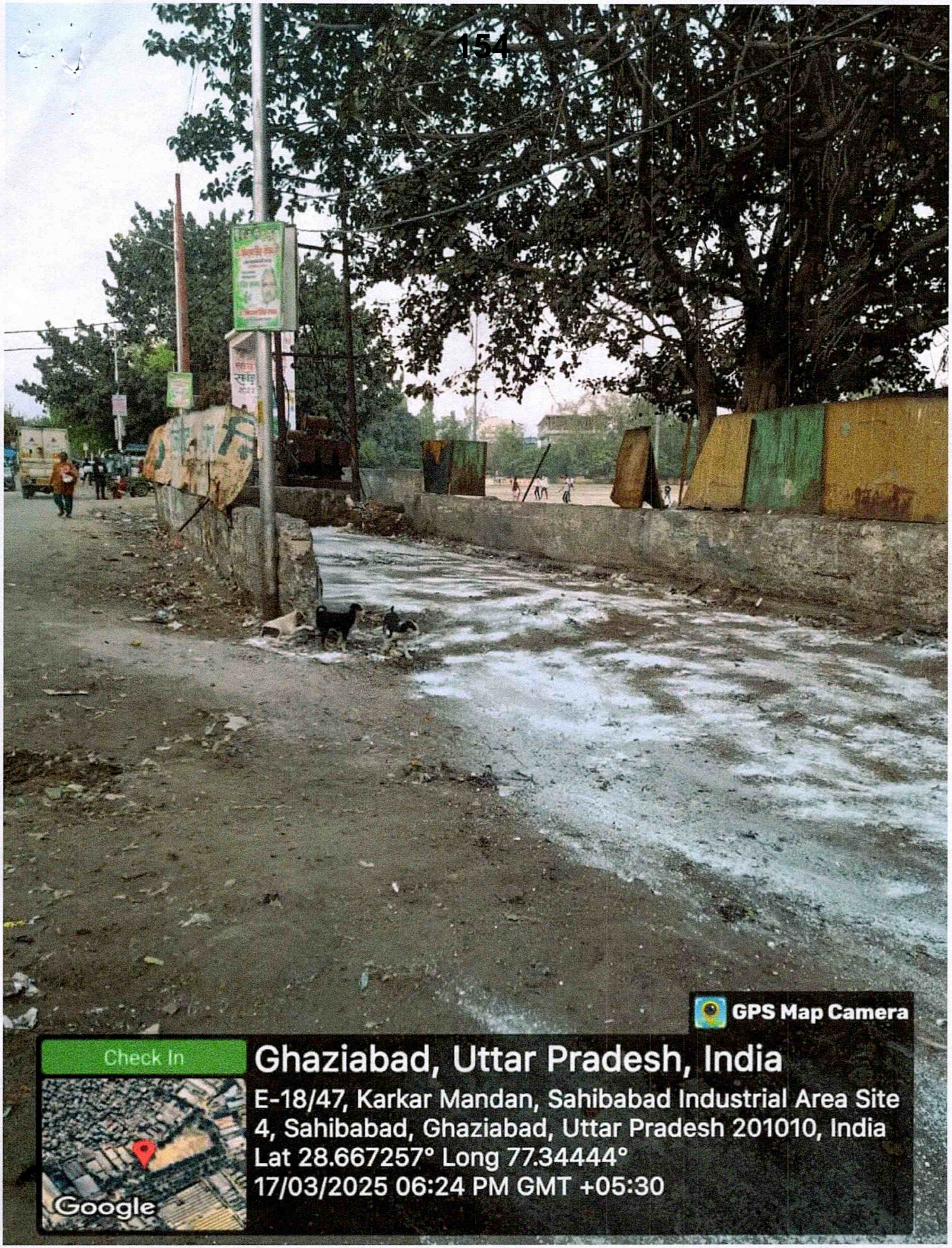
बिन्दू संख्या 2– उपरोक्त स्थल निगम का सेकेन्डरी कूड़ा कलेक्शन पोइन्ट है। जिसे प्रतिदिन नियमित रूप से उठवाया जाता है व कूड़ा उठवाने के पश्चात् चूना/बिल्चिंग का छिड़काव करा दिया जाता है। कड़कड़ मॉडल सधन आबादी वाला क्षेत्र है। उक्त क्षेत्र में कोई अन्य स्थान कूड़ा एकत्र करने के लिये नहीं है। उपरोक्त स्थल एम0 आर0 एफ0 सेन्टर नहीं है यहां से ट्रान्सफर स्टेशन की दूरी लगभग 1.5 कि0मी0 है। कूड़ा इधर उधर ना फेकने के लिये समय–समय पर जन जागरूक अभियान चलाया जाता है।

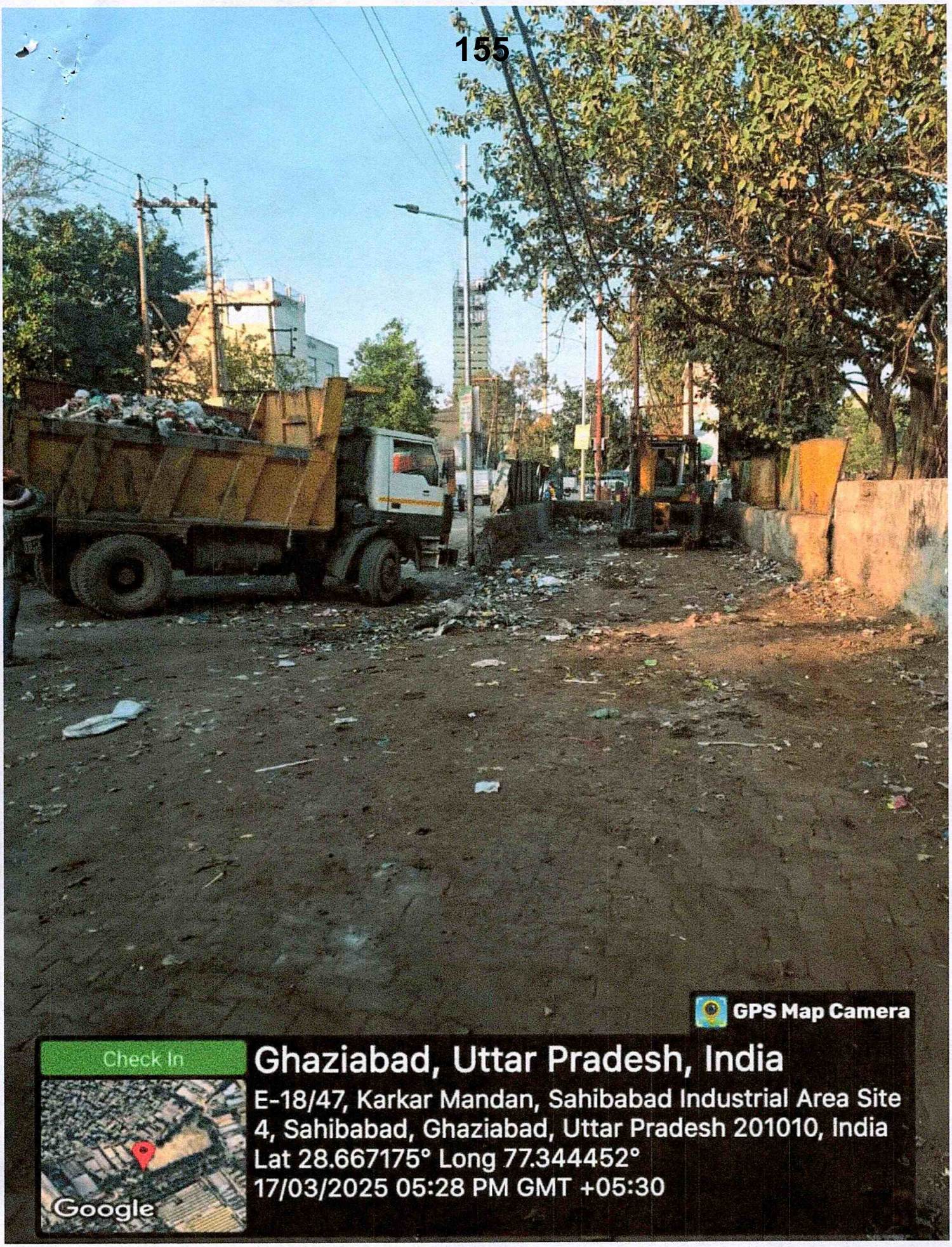
बिन्दू संख्या 3– पार्क के अन्दर पड़े कूड़े को उठवाकर सफाई करा दी गयी है

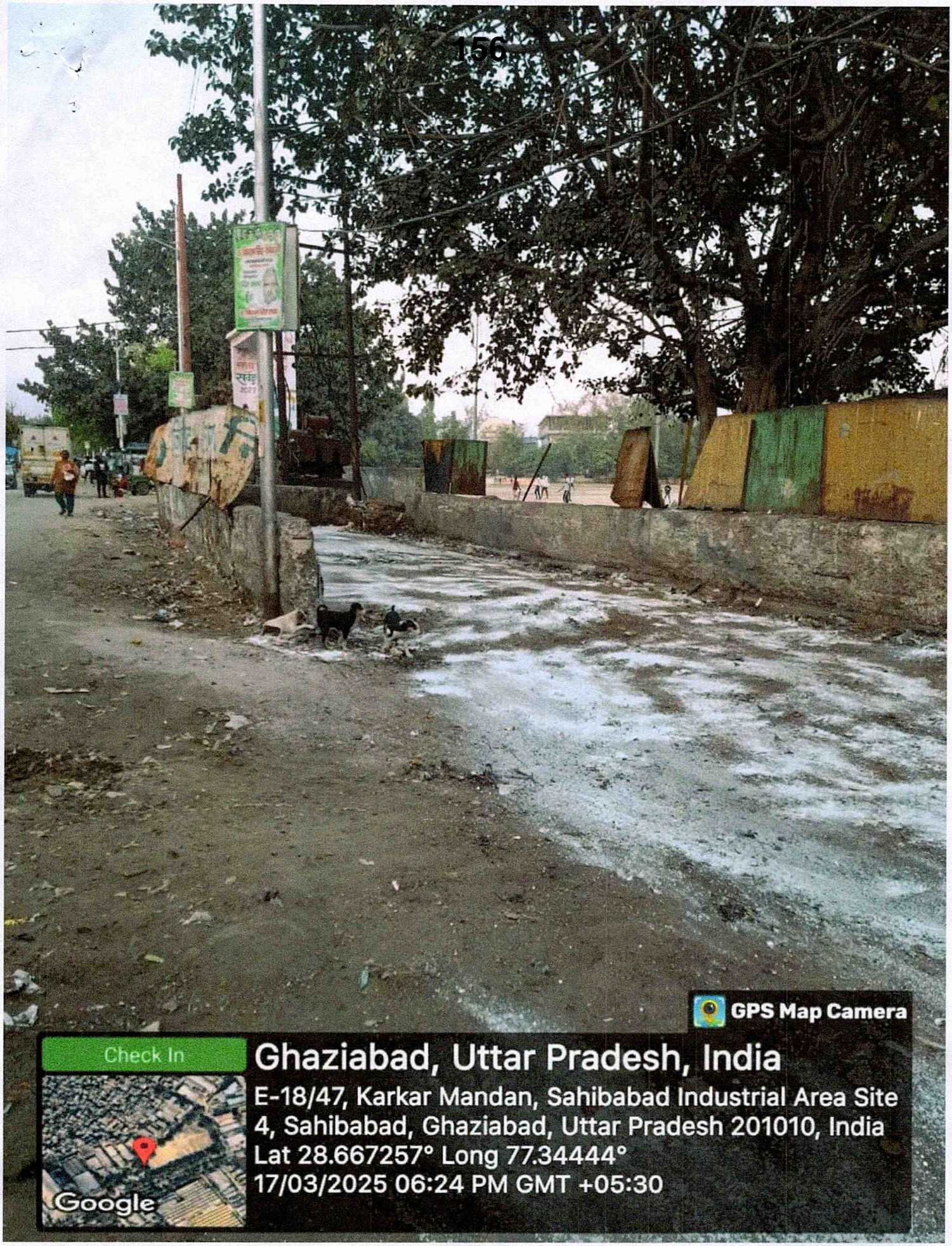
वर्तमान के जीयो फोटोग्राफ संलग्न है।

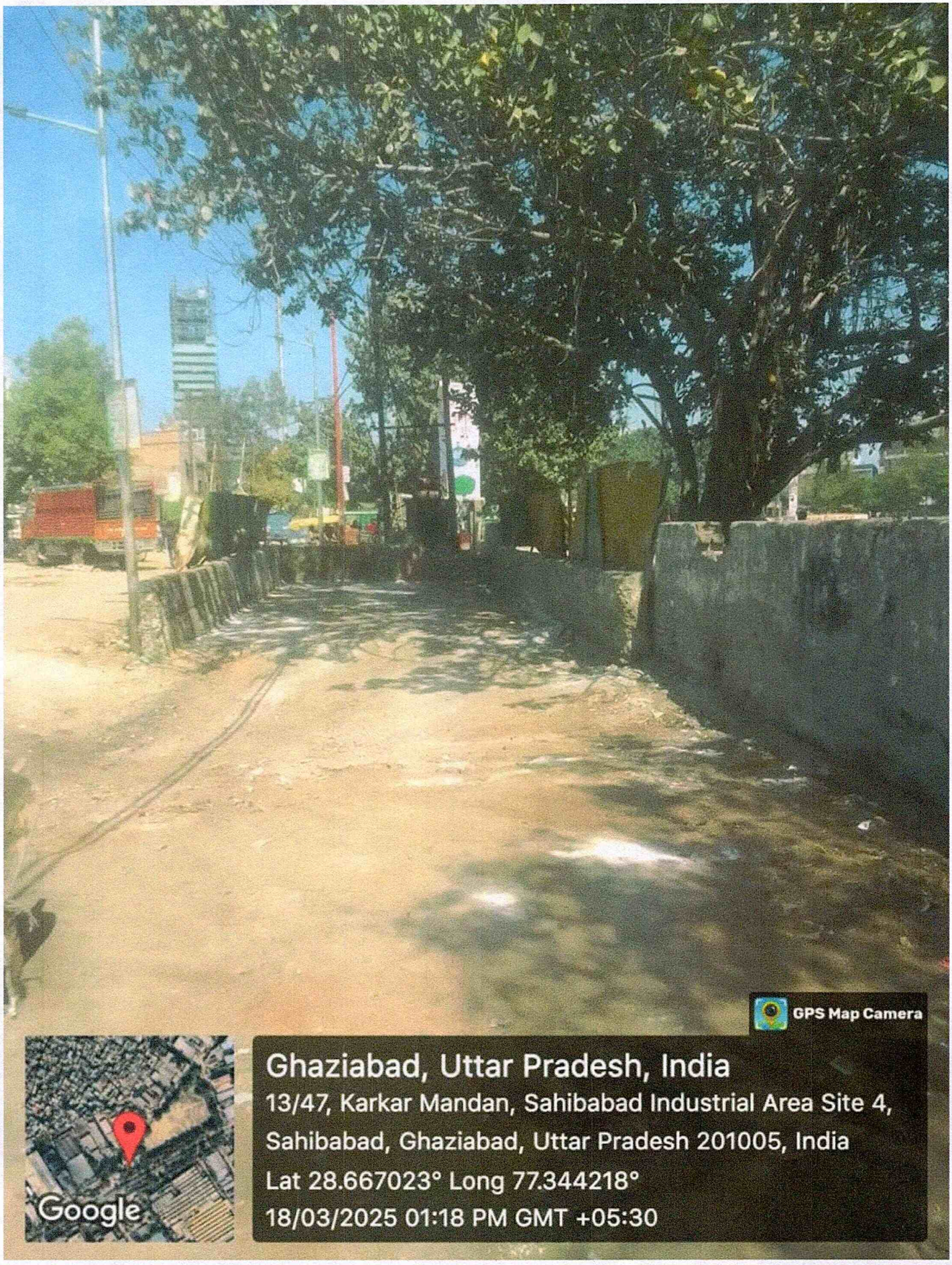
17/03/25

मुख्य सफाई एवं खाद्य निरीक्षक
ट्रान्स हिण्डन क्षेत्र


GPS Map Camera
Check In
Ghaziabad, Uttar Pradesh, India
E-18/47, Karkar Mandan, Sahibabad Industrial Area Site 4, Sahibabad, Ghaziabad, Uttar Pradesh 201010, India
Lat 28.667257° Long 77.34444°
17/03/2025 06:24 PM GMT +05:30
Google


GPS Map Camera
Check In
Ghaziabad, Uttar Pradesh, India
E-18/47, Karkar Mandan, Sahibabad Industrial Area Site 4, Sahibabad, Ghaziabad, Uttar Pradesh 201010, India
Lat 28.667175° Long 77.344452°
17/03/2025 05:28 PM GMT +05:30
Google


GPS Map Camera
Check In
Ghaziabad, Uttar Pradesh, India
E-18/47, Karkar Mandan, Sahibabad Industrial Area Site 4, Sahibabad, Ghaziabad, Uttar Pradesh 201010, India
Lat 28.667257° Long 77.34444°
17/03/2025 06:24 PM GMT +05:30
Google


GPS Map Camera
Ghaziabad, Uttar Pradesh, India
13/47, Karkar Mandan, Sahibabad Industrial Area Site 4,
Sahibabad, Ghaziabad, Uttar Pradesh 201005, India
Lat 28.667023° Long 77.344218°
18/03/2025 01:18 PM GMT +05:30
Google

[ANNEXURE – C]

माननीय राष्ट्र हरित अधिकरण नई दिल्ली के समक्ष विचाराधीन ओ.ए. सं0–659/2023 एवं एम.ए. नं0–67/2024 आशीष रावल बनाम स्टेट ऑफ उत्तर प्रदेश एवं अन्य में दिनांक 27.11.2024 को पारित आदेश एवं यू.पी.पी.सी.बी. द्वारा स्थलीय निरक्षण में उल्लेखित बिन्दु जो उद्यान विभाग नगर निगम से सम्बंधित पर अख्या निम्नवत हैः–

1) यह है कि उपरोक्त वाद में उल्लेखित पार्क वास्तविक रूप से यू.पी.एस.आई.डी.ए. के मास्टर प्लान अनुसार ओपन स्पेस है। जिसके सम्बन्ध में यू.पी.एस.आई.डी.ए. द्वारा माननीय एन.जी.टी. के समक्ष विचाराधीन अन्यवाद सं0–710/2023 सुशील राघव बनाम उत्तर प्रदेश सरकार व अन्य में दिनांक 10.02.2025 को प्रश्नगत स्थल को ओपन स्पेस के रूप में परिभाषित किया गया है। जिसकी रिपोर्ट Annexure-A के रूप में संग्लन है।

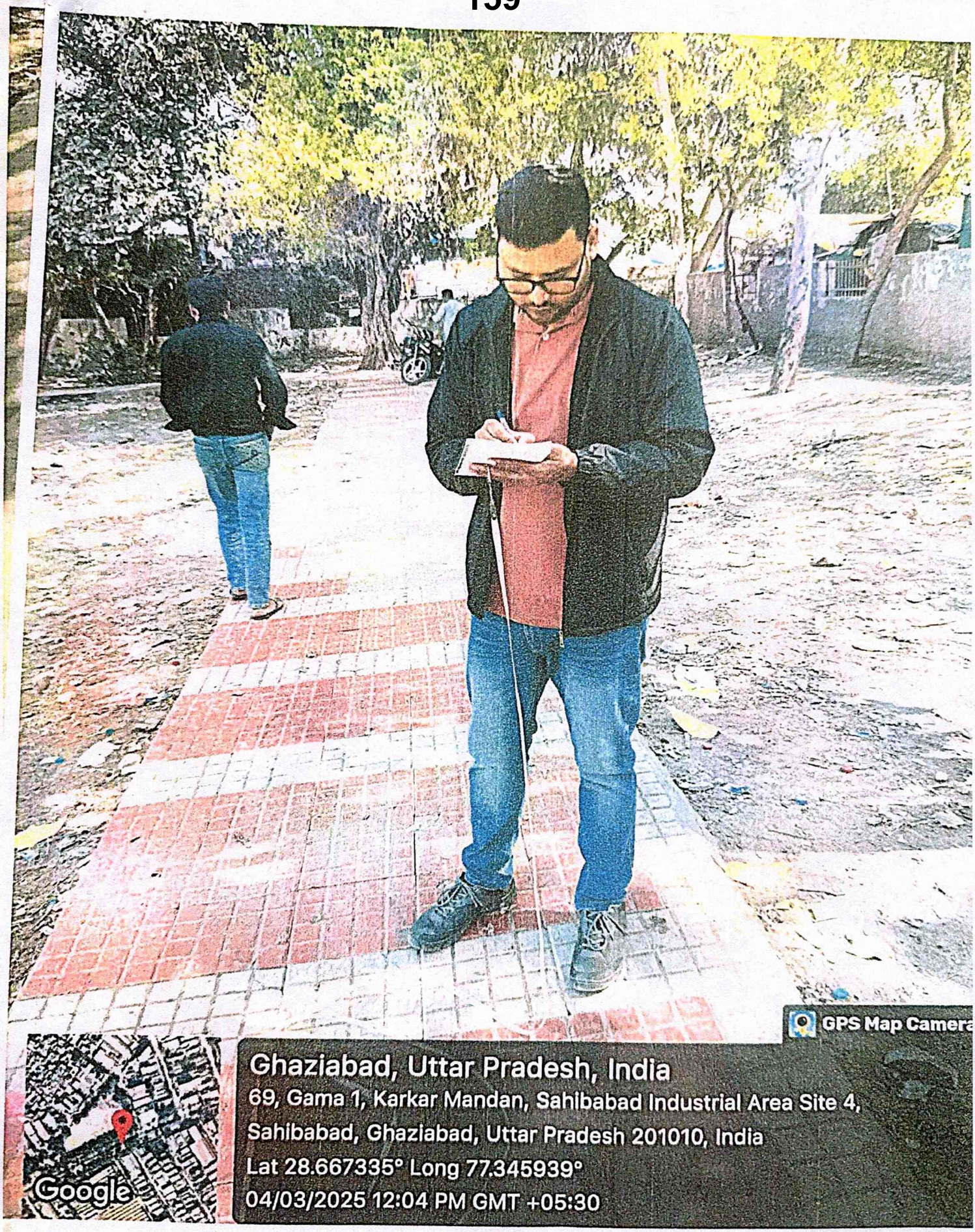
2) यह है कि उपरोक्त ओपन स्पेस/पार्क के अन्दर बाउण्ड्री वॉल के समीप वॉकिंग पाथ जो विभिन्न जगहों पर क्षतिग्रस्त पाया गया था, जिसकी नगर निगम उद्यान विभाग द्वारा मरम्मत करा दी गई है। जिसकी जियोटैग फोटोग्राफ संग्लन है।

3) यह है कि नगर निगम द्वारा वर्ष 2019–20 में निर्माण विभाग उक्त पार्क/ओपन स्पेस में अमृत योजना के अन्तर्गत वॉकिंग पाथ बनाया व अन्य सिविल कार्य कराया गया था।

4) यह है कि पार्क में लगे वृक्ष व अन्य पेड़–पौधें अत्याधिक प्राचीन है।

17/3/25
अवर अभियन्ता (उद्यान)
नगर निगम गाजियाबाद

17/3/25
उद्यान प्रभारी
नगर नगर गाजियाबाद


GPS Map Camera
Ghaziabad, Uttar Pradesh, India
69, Gama 1, Karkar Mandan, Sahibabad Industrial Area Site 4,
Sahibabad, Ghaziabad, Uttar Pradesh 201010, India
Lat 28.667335° Long 77.345939°
04/03/2025 12:04 PM GMT +05:30
Google

GPS Map Ca
Ghaziabad, Uttar Pradesh, India
13/47, Karkar Mandan, Sahibabad Industrial Area Site 4, Sahibabad,
Ghaziabad, Uttar Pradesh 201005, India
Lat 28.666892° Long 77.344381°
04/03/2025 12:22 PM GMT +05:30
Google

[ANNEXURE -D]

संख्या-6285/77-4-24(क०सं०-1783838)

प्रेषक

अनिल कुमार सागर,
प्रमुख सचिव,
उत्तर प्रदेश शासन ।

सेवा में,

मुख्य कार्यपालक अधिकारी,
यूपीसीडा,
ए-1/4, लखनपुर, कानपुर।

औद्योगिक विकास अनुभाग-4 लखनऊ: दिनांक 28 अक्टूबर, 2024

विषय- उत्तर प्रदेश राज्य औद्योगिक विकास प्राधिकरण (यूपीसीडा) द्वारा सृजित औद्योगिक क्षेत्रों के समुचित रख-रखाव एवं म्यूनिसिपल सर्विसेस प्रदान किये जाने हेतु भारतीय संविधान के अनुच्छेद-243(थ) के अर्न्तगत निर्गत अधिसूचना दिनांक 25.09.2024 के संबंध में।

महोदय,

कृपया उत्तर प्रदेश राज्य औद्योगिक विकास प्राधिकरण (यूपीसीडा) द्वारा सृजित औद्योगिक क्षेत्रों के समुचित रख-रखाव एवं म्यूनिसिपल सर्विसेस प्रदान किये जाने हेतु भारतीय संविधान के अनुच्छेद-243(थ) के अर्न्तगत निर्गत अधिसूचना संख्या- 4675/77-4-24, दिनांक 25.09.2024 (छायाप्रति संलग्न) का कृपया संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा औद्योगिक विकास क्षेत्रों के आकार तथा उक्त क्षेत्रों में उ०प्र० राज्य औद्योगिक विकास प्राधिकरण (यूपीसीडा) द्वारा प्रदान की जा रही नगरीय सेवाओं के संबंध में "उत्तर प्रदेश राज्य औद्योगिक विकास क्षेत्र" को "औद्योगिक टाउनशिप" विनिर्दिष्ट किया गया है।

2. अवगत कराना है कि उक्त अधिसूचना दिनांक 25.09.2024 के प्रकाशित किये जाने के दिनांक से उ०प्र० राज्य औद्योगिक विकास प्राधिकरण के सभी औद्योगिक क्षेत्र, नगर निकाय/जिला पंचायत की परिधि से बाहर हो गये हैं एवं यूपीसीडा द्वारा सभी औद्योगिक क्षेत्रों के आवंटियों से शुल्क आदि लेते हुए स्वयं वित्त पोषण के आधार पर नियमित रूप में रख-रखाव एवं म्यूनिसिपल सर्विसेस प्रदान किया जाना है। अतएव प्रश्नगत अधिसूचना दिनांक 25.09.2024 के संबंध में निम्नानुसार कार्यवाही किये जाने का निर्णय लिया गया है:-

1. अधिसूचना के अनुसार औद्योगिक नगरी/क्षेत्र का नाम तथा उसका सीमा/क्षेत्र व भू-मानचित्र आदि का चिन्हांकन कराते हुए उसका प्रचार-प्रसार सुनिश्चित किया जाए।

2. औद्योगिक क्षेत्रों में सफाई, कूडा उठान/निस्तारण, जल निकास, सीवेज निस्तारण, रख-रखाव आदि आधारभूत सुविधाओं की उच्च स्तरीय सुविधा प्रदान किया जाना सुनिश्चित किया जाए।
3. औद्योगिक क्षेत्रों से बाहर नगर विकास विभाग द्वारा सृजित अवसंरचना सुविधाओं का नियमानुसार उपयोग किया जाएगा।
4. यूपीसीडा द्वारा औद्योगिक क्षेत्रों के आवंटियों से नियमानुसार शुल्क आदि लेते हुए स्वयं वित्त पोषण के आधार पर उच्च स्तरीय नियमित रख-रखाव एव म्यूनिसिपल सर्विसेस प्रदान किया जाना सुनिश्चित किया जाए।

3. अतः इस सम्बन्ध में मुझे यह कहने का निदेश हुआ है कि कृपया उपरोक्त के संबंध में शीर्ष प्राथमिकता के आधार पर कार्यवाही सुनिश्चित करने का कष्ट करें।

संलग्नक-यथोक्त।

भवदीय,

(अनिल कुमार सागर)
प्रमुख सचिव

संख्या- (1)/77-4-24तद्दिनांक।

प्रतिलिपि प्रमुख सचिव, नगर विकास विभाग/पंचायतीराज विभाग, उ०प्र० शासन को इस आशय से प्रेषित कि वह उपरोक्तानुसार सभी नगर निकायों/जिला पंचायतों को अवगत कराने का कष्ट करें।

आज्ञा से,

(अनिल कुमार सागर)
प्रमुख सचिव

क्रम-संख्या–165

रजिस्ट्रेशन नम्बर–एस0एस0पी0/एल0.
डब्लू/एन0पी0–91/2014–16
लाइसेन्स टू पोस्ट ऐट कन्सेशनल रेट

सरकारी गजट, उत्तर प्रदेश

उत्तर प्रदेशीय सरकार द्वारा प्रकाशित

असाधारण

विधायी परिशिष्ट

भाग–4, खण्ड (ख)

(परिनियत आदेश)

लखनऊ, बुधवार, 25 सितम्बर, 2024

आश्विन 3, 1946 शक सम्वत्

उत्तर प्रदेश शासन

औद्योगिक विकास अनुभाग–4

संख्या 4675/77-4-24

लखनऊ, 25 सितम्बर, 2024

अधिसूचना

प0आ0–250

चूंकि राज्यपाल ने अधिसूचना संख्या 1418/सतहत्तर–4–2001–267भा–97टी0सी0–1, दिनांक 5 सितम्बर, 2001 द्वारा उत्तर प्रदेश राज्य के कतिपय औद्योगिक क्षेत्रों को "उत्तर प्रदेश राज्य औद्योगिक विकास क्षेत्र" के रूप में घोषित किया है;

अतएव अब, पूर्वोक्त औद्योगिक विकास क्षेत्र के आकार तथा उक्त क्षेत्र में उत्तर प्रदेश राज्य औद्योगिक विकास प्राधिकरण द्वारा प्रदान की जा रही नगरीय सेवाओं तथा ऐसे अन्य कारकों को ध्यान में रखते हुए, भारत का संविधान के अनुच्छेद 243 (थ) के खण्ड (1) के परन्तुक के अधीन शक्तियों का प्रयोग करके राज्यपाल इस अधिसूचना के सरकारी गजट में प्रकाशित किए जाने के दिनांक से "उत्तर प्रदेश राज्य औद्योगिक विकास क्षेत्र" को "औद्योगिक टाउनशिप" के रूप में विनिर्दिष्ट करते हैं।

आज्ञा से,

अनिल कुमार सागर,
प्रमुख सचिव

IN pursuance of the provisions of clause (3) of Article 348 of the Constitution of India, the Governor is pleased to order the publication of the following English translation of notification no. 4675/LXXVII-4-24, dated September 25, 2024:

No. 4675 /LXXVII–4-24

Dated Lucknow, September 25, 2024

WHEREAS vide notification no. 1418/LXXVII-4-2001-267Bha-97TC-I, dated September 5, 2001 the Governor has declared certain industrial areas of the State of Uttar Pradesh as the "Uttar Pradesh State Industrial Development Area";

NOW, THEREFORE, having regard to the size of the aforesaid industrial development area and the municipal services being provided by the Uttar Pradesh State Industrial Development authroity in the said area and such other factors, the Governor, in exercise of the powers under proviso to clause (1) of Article 243-Q of the constitution of India, is pleased to specify the "Uttar Pradesh State Industrial Development Area"to be an "industrial township" with effect from the date of publication of this notification official *Gazette*.

By order,
ANIL KUMAR SAGAR,
Pramukh Sachiv.

पी0एस0यू0पी0–ए0पी0 272 राजपत्र–25–9–2024–(706)–599 प्रतियां–(कम्प्यूटर / टी0 / ऑफसेट)।
पी0एस0यू0पी0–ए0पी0 3 सा0 औद्योगिक विकास–25–9–2024–(707)–100 प्रतियां–(कम्प्यू0 / टी0 / ऑफसेट)।

272 RPH data 4e audhaik vikas 2024 fold